

**PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA
:: HYDERABAD ::**

SUB: TELANGANA STATE JUDICIAL ACADEMY, SECUNDERABAD - Permission to Sri Ch.Ramesh Babu, Principal Special Judge for trial of CBI Cases, Hyderabad, to take a session on the topic "**Overview on Prevention of Corruption Act, 1988**" to the newly appointed District and Sessions Judges 03.02.2024 (Saturday) from 02.00 p.m. to 05.00 p.m. at Telangana State Judicial Academy, Secunderabad - **ORDERS - ISSUED.**

REF: Letter Roc.No.1022/2023/TSJA-Sec'bad dated 01.02.2024 from the Director, Telangana State Judicial Academy, Secunderabad.

ORDER ROC.NO. 411/2024-B.SPL., DATED: 02.02.2024

In the circumstances stated by the Director, Telangana State Judicial Academy, Secunderabad in his letter read above, the High Court is pleased to pass the following order:

The Officer mentioned in Column No.2, is hereby permitted to take a Session on "**Overview on Prevention of Corruption Act, 1988**" to the newly appointed District and Sessions Judges on 03.02.2024 (Saturday) from 02.00 p.m. to 05.00 p.m. at the Telangana State Judicial Academy, Secunderabad. Further, the officer mentioned in Column No.3, will be in-charge of the post(s) mentioned in Column No.2, during the above said period.

SL. No.	NAME AND DESIGNATION OF THE OFFICER	IN-CHARGE OFFICER
(1)	(2)	(3)
1.	SRI CH.RAMESH BABU, Principal Special Judge for trial of CBI Cases, Hyderabad	I Additional Special Judge for trial of CBI Cases, Hyderabad.

In case, the officer mentioned in Column No.3, is either on leave or not available for any other reason, the Unit Head shall make alternative in-charge arrangements and intimate the same to the High Court.

NOTE: The proceedings placed in the High Court's Web Site <http://tshc.gov.in>. The downloaded copy from the web site is valid for relieving and reporting to the above said Session at the Telangana State Judicial Academy, Secunderabad.


REGISTRAR (JUDICIAL-I)
I/C. REGISTRAR (VIGILANCE)

To

1. The Officer and In-charge Officer.

2. The Registrar General and all other Registrars, High Court for the State of Telangana, Hyderabad.
3. The Director, Telangana State Judicial Academy, Secunderabad.
4. The Principal Special Judge for trial of CBI Cases, Hyderabad.
5. The I Additional Special Judge for trial of CBI Cases, Hyderabad.
6. The Pay and Accounts Officer, Hyderabad.

7. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |

High Court for the state of Telangana at Hyderabad.

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